SHRI SHIVRAJ SINGH CHAUHAN (Vidisha): Sir, I request that the following may be included in the next week's list of business:

Regarding need to reconduct a survey of the tribals whose names were not included in the survey list of the (possession of forest land prior to 1980). Sarullaganj tehsil of district Sihore because of the lapse of the administration.

SHRI RAM TAHAL CHOUDHARY (Ranchi): Sir, I request that the following may be included in the next week's list of business:

Regarding construction of a bypass road immediately in Ranchi city which has not been constructed so far.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, I request that the following may be included in the next week's agenda:

- Re. constitutional aspects of the resolution passed by the Tamil Nadu Assembly on re-calling the Governor.
- Re. evamping of sick fertiliser units in public sector including Talcher Fertilizer plant.

12.13 hrs.

ELECTION TO COMMITTEE

Tobacco Board

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): I beg to move:

"That in pursuance of sub-section (4) (b) of section 4 of the Tobacco Board Act, 1975, read with rules 3 and 4 of the Tobacco Board Rules, 1976, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Tobacco Board, subject to the other provisions of the said Act and the Rules made thereunder."

MR. SPEAKER: The question is:

"That in pursuance of sub-section (4) (b) of section 4 of the Tobacco Board Act, 1975, read with rules 3 and 4 of the Tobacco Board Rules, 1976, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Tobacco Board, subject to the other provisions of the said Act and the Rules made thereunder."

The motion was adopted.

[English]

SHRI TARIT BARAN TOPDAR (Barrackpore): Sir, some order has been imposed on the Jute Corporation of India for cutting down the strength of the workers to the extent of 25 per cent.

MR. SPEAKER: The entire House has decided one way. You can take it up later on.

SHRI TARIT BARAN TOPDAR: Sir, they are on a hunger strike. I have written about it to the Minister, also.

MR. SPEAKER: But the entire House has decided one way. You are going against it and I am going to allow it later on when the appropriate time comes.

SHRI BASUDEB ACHARIA (Bankura) : Sir, will it be after the reply of the Prime Minister?

MR. SPEAKER: Yes, Thank you. There is one more thing. Today, we may dispense with the lunch hour also. The Hon. Prime Minister has to go to Rajya Sabha to reply to the debate at 5 P.M. The difficulty which is faced by this House is also faced by the other House. So, may I request the Hon. Members to make their statements very brief and help the presiding officers to see that their statements are over by 3 O'clock or 3.15 P.M. at the most so that immediately after that, the reply can be given so that you would have the facility of getting the response from the Government on the important points which you have raised? May I also request the leaders of the Parties to see that if any Members have to be given opportunity to speak, their names should be given to us so that we can accommodate them. This is just to facilitate the leaders and the Whips of different Parties.

SHRI SHARAD DIGHE (Bombay North Central): Sir, supposing the Motion of Thanks on the President's Address and everything is over before six O'clock, are you going to take up the discussion on the Railway Budget or will you put it next week?

MR. SPEAKER: We will take it up next week. If one or two statements the Members want to make, we will allow them to make their statements because they are very keen on those and, rightly so. We will allow them to make their statements.

SHRI E. AHAMED (Manjeri): Sir, We have no objection to the continuance of the House without a lunch break. But the only thing is, today being Friday some Members would like go to the mosque.

MR. SPEAKER: Sure.

[Translation]

SHRI SULTAN SALAHUDDIN OWAISI (Hyderabad): Mr, Speaker, Sir. I have to go. I wish you gave me an opportunity out of turn.

MR. SPEAKER: You may go and can deliver your speech after you are back.